

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 23rd February, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Appeal No.76/2014 (M.A.No.668/2014 & M.A. No. 794/2015)	Pedder Road Residents Association Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Appellant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Mukesh Verma and Mr. Pawan Kr. Shukla, Adv. for R-2 & 4 Mr. Ajit S. Bhasme and Mr. Pankaj Kr. Mishra, Adv. for R-3 Mr. S. Sukumaran, Adv. for R-5 Mr. R. P. Bhatt, Sr. Adv. with Mr. S. Sumkumarran, Adv. for R-6 Ms. P. B. Singh, Adv. for MoEF & CC. Mr. Bhupesh Kumar Pathak, Adv. for Municipal Corp. of Gr. Mumbai
2.	Appeal No. 147/2015 (M.A. No. 1290/2015 & M.A. No. 145/2016)	New Era Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Abhinit Das, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB Mr. Sanjeev Kumar Sharma, Adv. for Applicant in M.A. 145/2016)
3.	Original Application No. 286/2015	Ved Pal Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant Ms. Shakshi Popli, Adv. for MoEF & NCT, Delhi Mr. B. V. Niren, Adv. for R-4 Mr. Abhishek Paruthi, Adv. with Mr. Bhupender Kumar, LA for CPCB
4.	Original Application No. 500/2015 (M.A. No. 137/2016 & M.A. No. 138/2016)	Madhu Sharan & Ors. Vs. NOIDA Authority & Ors.	Mr. Somesh Jha & Ms. Aprajita Mukherjee, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-4 Mr. Milanka Chaudhary, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for UPPCB
5.	Original Application No. 14/2016	Yuva Shakti Sangthan Vs. Ministry of Environment & Forest & Ors.	Mr. Hitesh Sachar & Mr. Rishi Pal, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Sanjana Saddy, Adv.

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

FOR HEARING			
1.	M.A. No. 1166/2015 & (I.A. No. 2469/2009) M.A. No. 1169/2015 (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	M.A. No. 1164/2015 & (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv. Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	O.A. 494/2015 in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary , Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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